

(b) what action is being taken, by Government for implementation of these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAM-JI LAL SUMAN): (a) Yea, Sir. The Expert Committee for Newspaper Employees under the Chairmanship of Shri Ishwari Prasad submitted His report to the Government on 15th January, 1991.

(b) The Government have constituted inter-ministerial Empowered Committee to process the recommendations.

Issue of identity cards for NCC officers

805. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the "INDIAN EXPRESS" dated October 5, 1990 captioned 'NCC NEWS';

(b) whether it is a fact that the Director General, NCC has issued a circular order stating that no NCC officer working in educational institutions shall prefix the Rank to his/her name-boards in their residence institution;

(c) if so, what are the reasons therefor; and

(d) what are the reasons for not issuing Identity Cards and commission scrolls to the NCC officers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) Yes, Sir.

(b) and (c) A circular regulating display of rank on name boards by NCC Part-time Officers in their residence/Institution has been issued by the Director General N.C.C. to avoid confusion about the ranks of NCC and Armed Forces officers.

(d) Identity Cards are not issued to Part-time NCC officers for security

reasons. A Part-time NCC officer is given a temporary document of identity. There is no provision under NCC Act 1948 and the Rules made thereunder to issue commission scrolls to NCC Part-time Officers.

Regimental Fund collected from NCC Cadets/Officers

806. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) what is the amount collected by the Directorate General, NCC as Regimental Fund, from NCC cadets and officers during the financial years 1988-89 and 1989-90 separately;

(b) the amounts which were spent from this fund on the Republic Day Parade Camps of 1989, 1990 and 1991 alongwith items of expenditure;

(c) the amounts spent from this Fund on the items such as publication of journal, training books, presentation to VIPs and on entertaining guests and visitors to Directorate General, NCC during 1989, 1990 and 1991;

(d) what are the other items alongwith amount on which the Regimental Fund was spent during 1988-89, 1989-90 and 1990-91; and

(e) what are the amounts from the Regimental Fund spent and the balance at the end of each financial year?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) The amount collected by the Directorate General, NCC as Regimental Fund, from NCC cadets and officers during the financial years 1988-89 and 1989-90 is Rs. 84,649.28 and Rs. 1,06,186.80 respectively.

(b) Nil.

(c) to (e) A statement is attached.

Statement*Expenditure and Balance out of the Regimental fund*

Expenditure	1988-89 (Rupees)	1988-90 (Rupees)	1990-91 upto 31 Jan 91 (Rupees)
1	2	3	4
Ex-gratia grants to dependent of the decased staff	46,500. 00	41,000 00	13,500 00
Grant to NCC Dtes/Grant for medical treatment	51,608.00	98,089 40	1,81 867 00
Scholarships and incentives to cadets •	1,17,194. 00	1,30,600 35	1,22,500 00
Gift to staff on retirement	7,768 90	1,500 00	2,750 00
Gift/Momentos to VVIPs	6,536 50	7,834 90	5,399 56
Printing.	2,150 00	11,044 00	1,156 00
Books and Periodicals	1,387- 45	454 00	801 00
Membership Fee .	750 00	1,510 00	1,000 00
Audit Fees	2,925-00	4,050 00	2,250- 00
Conveyance Charges	3,429 60	9,178 20	2,590 20
Welfare measures to staff		25,500 00	9,982 40
Extra duty allowance to staff	7,430 00	11,355 00	11,845 00
Salary to cooks in JCOs/NCOs Mess	5,600 00	10,600 00	11,800 00
Canteen/other equipments/property .	25,537- 00	28,645 50	33,383 00
Tea/Light refreshments	18,299- 75	7,689 10	29,169-05
Miscellaneous expenses .	76,461-77	67,321 18	66,204 46
Total Expenditure	3,73,577-97	4 56,372-23	4,96,202 67
Balance .	3,96,547 89	3,55,442 93	6,52,678-70

Complaints to Central Vigilance regarding Misappropriation of Government money in purchase of Building for 26 up BN NCC, Lakhimpur Kheri, Uttar Pradesh

807. **DR. BAPU KALDATE;** Will the PRIME MINISTER be pleased to state:

(a) whether a complaint has been received by the Central Vigilance Commission regarding fraud and misappropriation of Government money in the purchase of

office building for 26 UP BN NCC, Lakhimpur Kheri (Uttar Pradesh);

(b) if so, the details of the complaint;

(c) whether it is a fact that the valuation of the said house made by the various authorities in November/December 1985 was Rs. 3,54,017;

(d) whether it is also a fact that the valuation of the said house by the said